

advertisements of infant milk substitutes and feeding bottles and also prescribes measures to ensure that in the marketing of infant milk substitutes no impression is given that feeding of these products is equivalent to or better than breast-feeding. Contravention of the provisions of the Bill would attract penal action.

The Government is actively collaborating with the professional bodies such as the Indian Medical Association in promoting the concept of 'Baby Friendly Hospital' initiative mooted by UNICE and WHO. Government is actively involved in the National Task Force which will evolve procedures for recognizing Baby Friendly Hospitals in the country.

[Translation]

#### Cooperative Sugar Mills

\*208. SHRI VILAS MUTTEMWAR:

1.	Uttar Pradesh	8
2.	Maharashtra	226
3.	Gujarat	12
4.	Haryana	5
5.	Punjab	13
6.	Bihar	6
7.	Karnataka	9
8.	Assam	1
Total		280

SHRIMATI SURYAKANTA PATIL:

Will the Minister of FOOD be pleased to state:

(a) whether the Government policy to accord priority in issuing licences to the cooperative sugar mills is being implemented;

(b) if so, the reasons therefor;

(c) the number of cooperative sugar mills awaiting clearance, State-wise; and

(d) the time by which approval is likely to be accorded to issue licences to these sugar mills?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) Does not arise.

(c) The State-wise number of pending applications pertaining to the Co-operative Sector, as on 20.7.1992 is as follows:-

(d) The view of large pendency of unimplemented letters of intent/licences already issued, new proposals have not yet been taken up for consideration.

### Population Control

\*209. SHRI BHOGENDRA JHA:  
SHRI SHRAVAN KUMAR  
PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the National Population Policy has been formulated for implementing the population control programme on a holistic and multi-sectoral basis as decided in the meeting of the National Development Council held on December 23-24, 1991;

(b) if so, the details thereof including the strategies evolved to control population; and

(c) the incentives/disincentives proposed to be given to make the population control programme a success?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR):

(a) No, Sir.

(b) Does not arise.

(c) The matter is under consideration.

[English]

### HIV-2 Virus

\*210. SHRI M.V. CHAN-

DRASEKHARA MUR-  
THY:

SHRI GEORGE FERNAN-  
DES:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons screened, the number of ELISA positive cases and the number of confirmed cases of HIV infection based on Western blot test detected in the country during the last three years, state-wise;

(b) whether the screening test for HIV-1 virus does not always detect HIV-2 virus;

(c) if so, whether the Government propose to make available the test kit for the detection HIV-2 virus in each AIDS detection centre keeping in view the new menace created by this virus; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR):

(a) to (d). The surveillance for HIV prevalence was taken up by ICMR from 1st October, 1985. This continued till November, 1990. Thereafter, the surveillance activity was taken over by the Directorate General of Health Services. The activities also expanded progressively over the years. Figures for ELISA positive cases are not separately compiled. The figures for the last 3 years i.e. 1990, 1991 & 1992 (upto the end of October, 1992) state-wise is as under :-